

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM**

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY

APPLICATION NUMBER :
PETITION NUMBER : TCP/374/ (IB)/2017
NAME OF THE PETITIONER(S) : S. SHANTHI
NAME OF THE RESPONDENT(S) : CHOLAN PAPER & BOARD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. JOSEPH AUGUSTINE COUNSEL FOR PETITIONER
M/s. SAMPATH KUMAR & ASSOCIATES
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2) K. RAMASAMY

Counsel for Respondent

G.V. MOHAN

G.V. MOHAN KUMAR

9443087212

ORDER

Counsel representing both the parties are present. Heard both the counsel. Order is reserved.


(K. Anantha Padmanabha Swamy)
Member (Judicial)